

**Form G
INVITATION FOR EXPRESSION OF INTEREST
UNITED NEWS OF INDIA**

Operating as a News Agency (in the News/ Media Industry)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	UNITED NEWS OF INDIA PAN: AAATU0641B; CIN: U92200DL1959NPL003169
2.	Address of the registered office	9 Rafi Marg, New Delhi- 110001
3.	URL of website	http://www.uniindia.com/
4.	Details of place where majority of fixed assets are located	Assets located in Delhi, Hyderabad, Bhopal, Bangalore, Nasik, Indore, Mumbai. Note: Most of the Major Assets are Contingent/ Leasehold assets/ disputed assets, under various Litigations. Available details can be sought by the RP
5.	Installed capacity of main products/ services	The installed Capacity of the CD cannot be ascertained, but the CD is one of the oldest Multi-lingual News Agencies of the country, with approx 460 Subscribers
6.	Quantity and value of main products/ services sold in last financial year	· Revenue from Operations as per Balance sheet for 2021-22: Rs.8,65,10,996/- · Revenue from Operations as per Data provided by management for 2022-23: Rs 6.73 Crores (approx) · No of Subscribers (Billed) : 460 · No of paying Subscribers: 380 Note: The audited Balance Sheet for the year ending March 2022 had not been approved in their AGM last year and the Balance sheets for the year ending March 2023 and CIRP Commencement Date are Finalized, but still not Audited
7.	Number of employees/ workmen	Regular Employees: 192 Contractual Employees: 66
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://www.uniindia.com/cirp.aspx
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	http://www.uniindia.com/cirp.aspx
10.	Last date for receipt of expression of interest	30 October 2023
11.	Date of issue of provisional list of prospective resolution applicants	9 November 2023
12.	Last date for submission of objections to provisional list	14 November 2023
13.	Date of issue of final list of Prospective Resolution Applicants	24 November 2023
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	29 November 2023
15.	Last date for submission of resolution plans	30 December 2023
16.	Process email id to submit EOI	cirp.unitednewsfindia@gmail.com

IMPORTANT NOTE and DISCLOSURE :

· Please note that UNITED NEWS OF INDIA was incorporated in the year 1959 as a company with charitable objects under Section 25 of the Companies Act, 1956. A Resolution applicant seeking to acquire the shares of the Corporate Debtor or convert the Corporate Debtor from not for profit to a profit-making company shall be solely responsible for obtaining such approval as may be required for acquisition of shares or conversion, as the case may be, under applicable laws, including the extant FDI policy, in accordance with the provisions of the IBC.

· **Note:** The above Form G is subject to the further Extension of CIRP Period granted by the Honble NCLT, as the CIRP Period of 180 days is getting over on 15 November 2023. In case the said Extension is not granted by the Honble Adjudicating Authority, the RP/ COC reserves the right to change, update, amend, supplement, modify, add to, delay or otherwise annul or cease the EOI/ Bid Process at any point in time, without assigning any reason whatsoever.

· A process to invite resolution was initiated on 5th August 2023, however based on decision taken by Committee of Creditors a 2nd round for inviting EOI for submission of resolution plan had been initiated on 11th September 2023. Based on further decision of COC and pursuant to the approval/ permission granted by the Honble Adjudicating Authority on 5th October 2023 (orders uploaded on 12th October 2023), the Form G has been modified/ re-issued again.

Date and Place: 13 October 2023 at New Delhi

Sd/-

POOJA BAHRY

Resolution Professional of United News of India
IP Registration no.: IBBI/IPA-003/IP-N00007/2016-2017/10063;
AFA No AA3/10063/02/121223/300816 Valid till 12/12/2023

Address: 59/27 Prabhat Road, New Rohtak Road, New Delhi-110005; Ph: 9811071716
Email: cirp.unitednewsfindia@gmail.com, pujabahry@yahoo.com

